

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23935/2022

[Arising out of impugned final judgment and order dated 05-03-2022 in DBCWP No. 19008/2019 passed by the High Court of Judicature for Rajasthan at Jodhpur]

THE STATE OF RAJASTHAN & ANR.

Petitioner(s)

VERSUS

GHANSHYAM BHARGAVA & ANR.

Respondent(s)

(IA No. 187989/2022 - EXEMPTION FROM FILING O.T.
IA No. 187991/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH SLP(C) No. 23936/2022
(IA No. 191866/2022 - EXEMPTION FROM FILING O.T.
IA No. 191868/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 23937/2022
(IA No. 193160/2022 - EXEMPTION FROM FILING O.T.
IA No. 193162/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 23938/2022
(IA No. 194848/2022 - EXEMPTION FROM FILING O.T.
IA No. 194849/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 9713/2023
(IA No. 83043/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 83044/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 9108/2023
(IA No. 76562/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 76565/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7930/2023
(IA No. 67976/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 67977/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 22322/2023
(IA No. 44179/2024 - STAY APPLICATION)

Date : 12-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) :

Mr. Vikas Chaudhary, Adv.
Mr. Milind Kumar, AOR

Mr. S. Udaya Kumar Sagar, AOR
Mr. Tushar Singh, Adv.

Mr. Anand Shankar, AOR

Ms. Nidhi Jaswal, AOR

For Respondent(s) :

Mr. K. Paari Vendhan, AOR
Mr. Rishabh Sancheti, Adv.
Ms. Padma Priya, Adv.
Mr. Armaan Arora, Adv.
Mr. Nishant Kumar Singh, Adv.

Mr. Atishi Dipankar, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request of the learned counsel for the
petitioners, adjourned to 14th November, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER